

ITEM NO.17 Court 1 (Video Conferencing) SECTION
XI-A S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS SPECIAL LEAVE
PETITION (CIVIL) Diary No(s). 21329/2020 (Arising
out of impugned final judgment and order dated 06-01-
2020 in WP(C) No. 19827/2017 passed by the High
Court Of Orissa At Cuttack) BHAWANI SHANKAR
NIAL Petitioner(s)]

VERSUS J

AYANTI DEVI & ORS. Respondent(s) (FOR
ADMISSION and I.R. and IA No.104191/2020-

EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.104189/2020-
PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date : 16-10-2020 This petition was called on for hearing
today.

CORAM : HON'BLE THE CHIEF JUSTICE HON'BLE
MR. JUSTICE A.S. BOPANNA HON'BLE MR.
JUSTICE V. RAMASUBRAMANIAN For Petitioner(s)
Mr. Sukumar Pattjoshi, Sr. Adv. Mr. Kiran Kumar Patra,
AOR Mr. Sunil Kumar Mund, Adv. Mr. Sanjiv Joshi,
Adv. Mr. Sandeep Mahapatra, Adv. Mr. Bishwajit
Kumar Patra, Adv. For Respondent(s) UPON hearing the
counsel the Court made the following O R D E R Issue
notice.

There shall be an interim stay of the order in the
meanwhile. (GULSHAN KUMAR ARORA) (INDU

KUMARI POKHRIYAL) AR-CUM-PS ASSISTANT
REGISTRAR